Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the **08th Day of Iuly**, **2019**)

Hon'ble Mr. Justice Bharat Bhushan-J.M.

M.A. No. 330/721/2017 Along with Original Application No. 330/0665/2015

(U/S 19, Administrative Tribunal Act, 1985)

R.A. Kushwaha aged about 59 years, S/o Late Vishwa Nath Bhagat, R/o Village Kahaon, Post Andila, District Deoria, posted as Upper Division Clerk (UDC)/Assistant, Subsidiary Intelligence Bureau, Varanasi (at present posted at Awas Vikas Colony, I.C.P. Sonauli, District Mahrajganj.

	Applicant
By Advocate:	Shri Ashok Kumar.
	Versus

- 1. Union of India through the Secretary, Ministry of Home Affairs (Subsidiary Intelligence Bureau), New Delhi.
- 2. The Assistant Deputy Director, Subsidiary Intelligence Bureau (SIB), Varanasi.
- 3. The Joint Director/E (Establishment), IB (Intelligence Bureau) Head Quarters, New Delhi.

4.	Assistant Director (C), SIB Varanasi.	
	Respondents	

By Advocate: Shri D.S. Shukla.

ORDER

List revised. None present for the applicant. Shri D.S. Shukla, Advocate for the respondents is present.

2. Advocate for the applicant as well as applicant were absent on several occasions. They were not present on 18.01.2019 and 04.03.2019. It appears that the Advocate for the applicant and applicant have lost interest in pursuing these proceedings. This OA has been moved along with delay condonation application. Delay condonation application is dismissed in default. O.A. also stand dismissed.

(Justice Bharat Bhushan) Member (J)

<u>/SS/</u>